

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 216
CP-164/97/ND/2020

IN THE MATTER OF:

Sh. B. N. Mehta

... Applicant/Petitioner

Versus

M/s. PGT Components Limited

... Respondent

Under Section: 97(1)

Order delivered on 31.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify on 14.04.2021.



**(T.S SINGH)
COURT OFFICER**